

CENTRAL ADMINISTRATIVE TRIBUNAL

ALIAHABAD BENCH, ALIAHABAD

Allahabad this the 28th day of April, 1997.

Coram : Hon 'ble Mr. T. L. Verma, Judicial Member Hon 'bleMr. S. Dayal, Administrative Member

Original Application No. 89 of 1997.

The Divisional Engineer, Telecom.

Jhansi.applicant

(C/A Sri Amit Sthalekar)

Versus

- Sri Gulam Mustafa,
 son of Sri Munnoo Khan,
 r/o. 76, Jarkadia, Jhansi.
- The Presiding Officer, Central Govt.
 Industrial Tribunal-cum-Labour Court,
 Jhansi.

..... espondents.

ORDER

(By Hon ble Mr. T. L. Verma, Member-J)

This application arises out of an order dated 6.5.1996 passed by the Presiding Officer, Central Government Industrial Tribunal, Kanpur in I.D.No.48 of 1995.

It has since been held by the Hon ble
 Supreme Court that matters arising out of the order

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by the Labour Court are not cognizable by this Tribunal.

3. This application, therefore, is not maintainable before this Tribunal and the same is disposed of accordingly. Nothing in this order, however, shall preclude the applicant from seeking remedial measures for redressal of grievance before the appropriate legal forum, if so advised.

Member-A

Member-J

(pandey)